
**DEPARTMENT OF POSTS (POSTAL ASSISTANT IN CIRCLE
AND REGIONAL OFFICES) RECRUITMENT RULES, 1996**

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SCHEDULE 1 :- SCHEDULE

**DEPARTMENT OF POSTS (POSTAL ASSISTANT IN CIRCLE
AND REGIONAL OFFICES) RECRUITMENT RULES, 1996**

G.S.R. 576, dated, 4th December, 19961 .- In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to certain Group 'C' posts in the Department of Posts, namely :-

1. Short title and commencement :-

(1) These rules may be called the Department of Posts (Postal Assistant in Circle and Regional Offices) Recruitment Rules, 1996.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number, classification and scales of pay :-

The number of the said posts, its classification and scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules,

3. Method of recruitment, age limit and other qualifications etc :-

The method of recruitment, to the said post, age limit, qualifications, and other matters relating thereto shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with any person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to any of the said posts : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing relax any of provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, and Scheduled Tribes, and special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

7. Initial constitution :-

The holders of the posts of Lower Division Clerk and Upper Division Clerk who opt for the post of Postal Assistant would form Postal Assistants Cadre and the regular service rendered by them in the respective grades would be counted for all purposes.

SCHEDULE 1

SCHEDULE

Name	No. of	Classifica	Scale	Whether	Whether	Age limit
of	post.	tion.	of	selection	benefit of ad	for direct
post.			pay.	post non	ded years	recruit
				selection	of Service	ment.
				post.	a	
					admissible	
					under rule	
					30	

					of the C.C.S. (Pension)	
					Rules. 1972.	
1	2	3	4	5	6	7
Postal	4464*	General	Rs.	Not appli	Not appli	Between 18
Assis	(1996)	Central	975-	cable.	cable.	and 25 years.
tant.	* Subject to	Service	25-			(Relaxable
	change.	Group	1150-			for Govern
		'C'	EB-			ment ser
		Non	30-			vants upto 35
		gazetted	1600.			years in ac
		(Minis				cordance with
		terial).				the orders or
						instructions
						issued by the
						Central Go
						vernment in
						this behalf.
						Note : The
						crucial date
						for deter
						mining the
						age limit shall
						in each case
						be the
						closing date
						for receipt
						of applica
						tions from
						candidates in
						India.
						In case
						of recruit
						ment made
						through Em
						ployment Ex
						change the
						crucial date
						for
						determining
						the

						age limit shall
						be
						the last date
						upto
						which the Em
						ployment Ex
						change is
						asked
						to send the
						names.